

M A R G A O.

NO: DSC/MAR/ADM-60(COVID-19)/2022/えのター

Establishment Code: GASGO1

Dated: 04.03.2022.

Read: This office Circular No.DSC/MAR/ADM-60(COVID - 19)/2022/1305 datd 11.02.2022.

## CIRCULAR

In view of letter No. Insp-I/36/2022 dated 03.03.2022 of the Hon'ble Registrar General, High court of Bombay, conveying the directions of the Hon'ble the Chief Justice and other Hon'ble Judges of the Hon'ble Administrative Committee to continue with normal physical functioning of all the Subordinate Courts w.e.f 05.03.2022, all the District and Subordinate Courts in the South Goa District will start functioning as per pre-pandemic days with 100% attendance of Judicial Officers and staff in both sessions in supersession of earlier Circular/SOPs w.e.f. 05.03.2022.

All the Covid-19 safety and precautionary measures (i.e. wearing masks, sanitization, social distancing norms, vaccination etc.) set forth by the Central Governments, State Governments and Local Authorities etc. from time to time, shall be adhered scrupulously by all the District & Subordinate Courts in South Goa District.

(IRSHAD AGHA) Principal District & Sessions Judge, South Goa, Margoa.

## Copy to:

- 1. The Registrar General, High Court of Bombay, Appellate Side, Mumbai.
- 2. The Registrar (Inspection-l), High Court of Bombay, Appellate Side Mumbai.
- 3. The Registrar (Inspection-II), High Court of Bombay, Appellate Side Mumbai.
- 4. The Registrar (Adm), High Court of Bombay at Goa, Porvorim.
- 5. The Principal District & Sessions Judge, North Goa, Panaji.
- 6. The Superintendent of Police, South Goa, Margao, with a request to circulate it to the Concerned Police Station.
- 7. The Collector, South Goa, Margao.
- 8. The Inspector General of Prisons, Panaji, Goa.
- 9. The Directorate of Prosecution, Panaji, Goa.
- 10. The Superintendent of Police, CBI, ACB, Bambolim, Goa.
- 11. The President, Advocates Bar Association, South Goa, Margao.